## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/459/ (IB)/2017

NAME OF THE PETITIONER(S)

: G. KANNAPPAN & 2 OTHERS

NAME OF THE RESPONDENT(S)

: RAKINDO KOVAI TOWNSHIP PRIVATE LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Siddouth. H on behalf of Mukurdan Counsel for Respondent

2-1/52

**ORDER** 

Council for Petronin. Ms. R.usha, Counsel for Petitioner present. Mr.M.Siddharth, Counsel for respondent present. Counsel for both the parties prayed for time for making submissions. At their request, time is enlarged. Put up on 1.9.2017 at 10.30 A.M.

-51-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv